

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 109
(IB)-1471(PB)/2018

IN THE MATTER OF:

M/s. Intec Capital Ltd.

.... Applicant/petitioner

v.

M/s. New Print India Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 12.04.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioners : Mr. Sagar Bansal & Mr. Aabhas Singh,
Advs.

ORDER

None present.

List on 03.05.2021.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)

12.04.2021
Aarti Makker